

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) Mr. Deputy Speaker, Sir, I have been hearing the hon. Members for the last two hours. I think it started immediately after the Question Hour. It was raised from all sides of the House. I heard the hon. Member from the BJP. I share his sentiments. He said that things are not very proper in Andhra Pradesh. If I am right, he mentioned about Andhra Pradesh. The other Members, even some Members from the Treasury side, have also made their complaints. If the House is feeling so much agitated, if your goodself desires, we can get a report from the State as to what has been done, why this has been done, about the Complaints made by the hon. Members. There is no harm in getting a report. So, if the Chair desires, from the Government side, we can ask what were the cases about which the hon. Members have made their complaints, about which they are in an agitated mood. We can get the facts about it

(Interruptions)

SHRI Y.S. RAJASEKHAR REDDY (Cuddapah) Sir, it is a question of a ...* Minister in the Ministry of Andhra Pradesh *(Interruptions)*

MR. DEPUTY SPEAKER: Please take your seats
(Interruptions)

SHRI Y.S. RAJASEKHAR REDDY . Sir, through you, I am requesting the hon. Minister to get the facts about this incident...*(Interruptions)*. Also, the bye-election for Gorantla Assembly Constituency in Andhra Pradesh cannot go on in a peaceful manner under the Circumstances. Is there any fear psychosis or not? On these three aspects, please see that a report is obtained from the State...*(Interruptions)*

[Translation]

SHRI RAJESH KUMAR (Gaya). Mr Deputy Speaker, Sir this is a matter concerning one Minister, without investigating the Case...* It has been said, Therefore, it should be expunged from the records.

[English]

PROF. UMMAREDDY VENKATESWARLU (Tenali) : Mr Deputy Speaker, Sir, I request that the words* *(Expunged as ordered by the Chair)* Minister in the Ministry of Andhra Pradesh" should be expunged

SHRI Y.S. RAJASEKHAR REDDY Why? ...*(Interruptions)*

PROF. UMMAREDDY VENKATESWARLU . Yes. What is the terrorism involved there?.. *(Interruptions)*

MR. DEPUTY SPEAKER : The chair will examine if there are any unnecessary uncalled for, unwarranted, unparliamentary words and if there are any, such words shall be expunged.

(Interruptions)

* Expunged as ordered by the Chair

PROF. UMMAREDDY VENKATESWARLU: The law and order is very much in tact in the State. Proper inquiry will be held by the State itself. There is no question of making allegation that there is a ..* Minister in the Ministry of Andhra Pradesh...*(Interruptions)* Therefore, I request that these words should be expunged from the record...*(Interruptions)*

MR. DEPUTY SPEAKER: I will examine all these things. I do not allow you to be hurt

Now, we take up Matters under Rule 377.

14.43 hrs.

MATTERS UNDER RULE 377

- (i) Need to set up more LPG outlets in Bilaspur District, Madhya Pradesh.

[Translation]

SHRI BHAWANI LAL VERMA (Janjgir) . Mr Speaker, in my Lok Sabha Constituency of Janjgir, district Bilaspur in Madhya Pradesh having population of about 20 lakhs and several industrial towns-Korba, Champa, Nalla, Janjgir etc. The number of gas agencies is not adequate. There is only one agency working in Korba city having population of 2 lakhs. Due to population increase one more agency is badly needed. Janjgir town has population of 30 thousands and Champa town has the population of 35 thousand and both are industrial towns. Each of the two towns fulfill the criteria for opening gas agencies.

A demand is being made by the people there for a long time and the State Government of Madhya Pradesh has also submitted a proposal for setting up of L.P.Gas agencies in those places.

I, therefore, demand from the Central Government that L.P. Gas agency should immediately be sanctioned for Korba, Janjgir, Nalla and Champa towns in Bilaspur district of Madhya Pradesh.

- (ii) Need to Provide a manned Railway Crossing near Padase Railway Station on Bhusawal-Surat section of Western Railway

[English]

SHRI BAPU HARI CHAURE (Dhule): Mr, Deputy-Speaker, Sir, there is an urgent need to construct a gate over the Railway line near Padase Railway Station on Bhusawal-Surat Section of Western Railway to connect Nardana and Amalner via Betawad MDR No.28 (Major

* Expunged as ordered by the Chair.